

**GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER & SANITATION**

**LOK SABHA
UNSTARRED QUESTION NO. 595
TO BE ANSWERED ON 04.02.2021**

Scarcity of Potable Water

595. SHRI RAJESHBHAI CHUDASAMA:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Government is aware of scarcity of potable water in most of the villages in the country covered under the National Rural Drinking Water Programme (NRDWP);
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) whether the Government proposes to review the NRDWP with respect to their outcome in terms of physical and financial targets during the last three years, State-wise; and
- (d) if so, the details thereof?

**ANSWER
MINISTER OF STATE FOR JAL SHAKTI
(SHRI RATTAN LAL KATARIA)**

(a) & (b) Under erstwhile National Rural Drinking Water Programme (NRDWP), the provision of water supply was monitored in terms of habitations having provision of minimum 40 litre per capita per day (lpcd) of potable drinking water with sources at a reasonable distance. As reported by States/ UTs, as on 01.02.2021, 79.20% rural habitations having 78.12% population have provision of minimum 40 litre per capita per day (lpcd) of potable drinking water and 17.93% rural habitations having 19.33% population have service level of less than 40 lpcd potable water, whereas 2.88% rural habitations having 2.54% population with water sources having quality issues.

(c) & (d) Under the erstwhile NRDWP, the physical progress was captured in terms of coverage of habitations with provision potable water. Since August, 2019 Jal Jeevan Mission – Har Ghar Jal is under implementation in partnership with States, to provide every rural household with tap water supply by 2024. Now, physical outcome since 2019-20 is being captured in terms of households provided with tap water connections. Year-wise physical achievement in the last three years is at **Annex-I** and financial progress is at **Annex – II**.

**Annex I referred in the reply to Lok Sabha Unstarred Question No. 595 due for reply on
04.02.2021**

**State/ UT-wise details of the targets (as number of habitations) and achievement under
NRDWP in 2017-18 & 2018-19 and under JJM (as households with tap connection) in
2019-20**

S. No.	State	2017-18		2018-19		2019-20
		Target	Achievement	Target	Achievement	Achievement
1.	A&N Islands	7	0	8	0	NR
2.	Andhra Pradesh	1,124	1,071	2,522	3,166	1,19,299
3.	Arunachal Pradesh	248	114	1,162	165	13,780
4.	Assam	1,945	245	6,160	1,267	49,998
5.	Bihar	9,263	266	5,466	1,082	29,40,584
6.	Chhattisgarh	4,908	971	1,357	878	96,827
7.	Goa	3	0	2	0	1,025
8.	Gujarat	27	1,781	0*	145	1,05,564
9.	Haryana	348	278	186	405	1,36,916
10.	Himachal Pradesh	1,765	873	1,227	651	1,61,123
11.	Jammu & Kashmir (including Ladakh)	513	322	3,631	338	2,18,393
12.	Jharkhand	1286	4,007	540	1,071	1,00,077
13.	Karnataka	15,048	12,448	4,054	19,429	22,205
14.	Kerala	563	192	1,188	203	94,607
15.	Madhya Pradesh	280	9,849	75	8,209	652
16.	Maharashtra	2,557	638	5,602	635	4,21,207
17.	Manipur	68	77	542	82	5,62,949
18.	Meghalaya	143	71	620	216	4,479
19.	Mizoram	48	20	245	43	1,759
20.	Nagaland	63	106	410	54	15,941
21.	Odisha	12,101	4,007	557	11,923	2,033
22.	Puducherry	7	0	17	0	4,36,668
23.	Punjab	776	1,046	1,528	366	6,588
24.	Rajasthan	1,982	3,922	8,875	5,199	76,519
25.	Sikkim	54	31	156	199	1,04,609
26.	Tamil Nadu	4,209	2,291	2,198	1,580	NR
27.	Telangana	1,124	1,475	1,717	1,272	17,179
28.	Tripura	424	142	743	191	21,42,210
29.	Uttar Pradesh	1,642	403	2,489	2,085	45,960
30.	Uttarakhand	668	565	1,175	936	4,67,533
31.	West Bengal	5,576	6,200	6,821	6,014	1,12,364
Total		68,770	53,411	61,273	67,804	84,83,768

NR: Not Reported

* Since all habitations were fully covered, therefore no new targets were assigned to the State.

**Annex II referred in the reply to Lok Sabha Unstarred Question No. 595 due for reply
on 04.02.2021**

**State/UT-wise allocation and utilization of central fund under NRDWP in
2017-18 & 2018-19 and under JJM in 2019-20**

(Amount in Rs. Crore)

S. No.	State/ UT	2017-18		2018-19		2019-20	
		Allocation	Fund drawn by States/ UTs	Allocation	Fund drawn by States/ UTs	Allocation	Fund drawn by States/ UTs
1.	A & N Islands	0.43	0	0.62	0.31	1.78	0.5
2.	Andhra Pradesh	159.51	233.09	197.56	185.85	372.64	372.64
3.	Arunachal	77.51	63.08	96.95	90.89	132.55	177.47
4.	Assam	524.1	474.8	567.89	300.76	694.95	442.36
5.	Bihar	394.53	355.6	476.63	234.84	787.31	417.35
6.	Chhattisgarh	64.33	49.84	95.47	48.19	208.04	65.82
7.	Goa	2.32	ND	3.34	1.67	7.57	3.08
8.	Gujarat	231.62	290.86	237.09	222.27	390.31	390.31
9.	Haryana	118.95	88.82	81.88	76.76	149.95	149.95
10.	Himachal	66.02	101.85	91.12	85.43	148.67	205.83
11.	Jammu &	222.26	325.33	309.07	249.34	322.03	322.03
12.	Jharkhand	172.68	209.09	207.97	85.12	267.69	291.19
13.	Karnataka	290.86	365.81	331.04	276.06	546.06	546.06
14.	Kerala	56.88	95.16	90.37	84.86	248.76	101.29
15.	Ladakh	NA	NA	NA	NA	166.65	67.86
16.	Madhya Pradesh	195.67	135.51	274.09	243.62	571.6	571.6
17.	Maharashtra	338.13	282.47	474.16	239.06	847.97	345.28
18.	Manipur	32.2	66.25	40.25	37.73	67.69	91.17
19.	Meghalaya	41.86	85.91	52.43	49.15	86.02	43.01
20.	Mizoram	22.4	46.1	28	26.25	39.87	68.05
21.	Nagaland	27.66	17.88	34.72	17.36	56.49	56.49
22.	Odisha	102.69	83.59	154.99	128.82	364.74	364.74
23.	Puducherry	0.82	ND	1.29	ND	2.5	ND
24.	Punjab	115.25	173.29	125.97	119.41	227.46	227.46
25.	Rajasthan	891.95	714.24	692.13	655.41	1,301.7	1,301.71
26.	Sikkim	9.3	17.51	11.62	10.89	15.41	26.15
27.	Tamil Nadu	121.61	185.1	180.99	167.31	373.87	373.1
28.	Telangana	775.01	843.56	131.4	123.18	259.14	105.52
29.	Tripura	32.26	83.93	55.18	51.73	107.64	145.37
30.	Uttar Pradesh	539.09	472.52	713.95	670.72	1,206.2	1,513.14
31.	Uttarakhand	68.42	110.28	99.17	92.97	170.53	170.53
32.	West Bengal	810.48	996.68	917.82	890.28	995.33	994.75

(Source: IMIS, DDWS)

ND: Not Drawn